

(b) The Central Silk Board is implementing a World Bank assisted National Sericulture Project in Gujarat and has set up the following infrastructure in the State for the development of mulberry sericulture;

- (1) Basic Seed Farm Cum Grainage-
- (2) Technical Service Centres-
- (3) Demonstration -Cum-Training Centre
- (4) Cocoon Drying Chamber
- (5) Sericulture Training School

Besides, several field development programmes are being implemented by the Central Silk Board to encourage development of mulberry sericulture in various States, including Gujarat. These programmes include schemes for-

- (1) Provision of subsidy for establishment of mulberry rearing units.
- (2) Supply of rearing kits to small and marginal farmers.
- (3) Free distributions of rearing equipments to SC/ST sericulturists and landless labourers
- (4) Supply of improved mulberry seed cuttings.
- (5) Training of study tours for farmers.

[Translation]

Registered Recruiting Agents

7512. SHRI LALL BABU RAI : Will the Minister of LABOUR be pleased to state :

- (a) the number of complaints regarding malpractices by registered recruiting agents received during each of the last two years;
- (b) whether such complaints are examined properly,
- (c) if so, the number of persons punished during the above period;
- (d) whether the punishment for such malpractices is confined only to cancellation of registration number;
- (e) if so, whether the Government propose to review the provisions Act, 1983; and
- (f) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA):
(a) During the years 1993-94 and 1994-95, 107 and 62 complaints respectively were received against the registered recruiting agents regarding malpractices.

(b) Yes, Sir.

(c) On the basis of the complaints received, the Registration Certificates of 9 recruiting agents were

suspended during the years 1993-94 and 1994-95 recruiting agents were suspended during the years 1993-94 and 1994-95 and they were not allowed to do recruitment business during the period of suspension

(d) Besides cancellation of registration certificates, the Emigration Act, 1983 also provides for suspension of the operation of the certificate for a period of 30 days and penal action punishable with imprisonment which may extend to two years and with fine which may extend to two thousand rupees.

(e) No, Sir.

(f) Does not arise.

[English]

Functioning of Security Presses

7513. SHRI R. SURENDER REDDY : Will the Minister of FINANCE be pleased to state :

- (a) the number of workers employed in Government Security Presses at Nasik and Hyderabad;
- (b) the capacity utilisation, turnover and profits/losses of the aforesaid two presses during each of the last three years;
- (c) the details of the orders placed by the Postal Department for printing of postal stationery during each of the last three years; Press-wise;

(d) whether the aforesaid security presses were unable to meet the entire requirements of the Postal department and the Postal Department consequently decided to get the postal stationery printed at private presses;

(e) if so, the details thereof;

(f) whether the output of the two security presses could considerably be increased by Proper management, rationalisation modernisation and introduction of new technologies; and

(g) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):
(a) to (g) The information is being collected and shall be laid on the Table of the House.

FOREIGN EXCHANGE TRANSACTIONS

7514. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India is planning to set up a clearing house for foreign exchange transactions;

(b) if so, the structure of the proposed Clearing House; and

(c) the details of the benefits likely to be achieved through setting up this house?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The information is being collected and will be laid on the Table of the House.

Export of Paper to Bangladesh

7515. SHRI GOPI NATH GAJAPATHI Will the Minister of COMMERCE be pleased to state

(a) the details of items being exported to Bangladesh at present,

(b) whether the Government have been exporting paper to that country; and

(c) if so, the target fixed for the export of paper during the Eighth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P CHIDAMBARAM) . (a) The major items exported to Bangladesh include textiles and accessories, transport equipment, engineering goods, drugs, chemicals, cement, minerals and metals, fruits and vegetables and paper and wood products Details and statistics are provided in the DGCI and S publications, "Foreign Trade Statistics of India" available in the Parliament Library.

(b) Yes, Sir.

(c) No specific country-wise export targets for paper are fixed CAPEXIL's target for export of paper and paper products for 1995-96 is Rs. 200 crore

Economic Reforms

7516. SHRI PRAKASH V. PATIL Will the Minister of FINANCE be pleased to state :

(a) whether the Government have adopted some reformative policies of successful economies in the world,

(b) if so, the details thereof, and

(c) the objectives that are likely to be achieved through adoption of these policies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY): (a) and (b). The Government has adopted policy reform in the country based on the requirements and priorities of the Indian economy The scale and scope of reforms vary widely in its application across different countries .

(c) The fundamental objective of economic reforms is to bring about rapid and sustained improvement in the quality of life of the people of India. Central to this goal is the rapid growth in incomes and productive employment.

Resumption of Vayudoot Service in Gujarat

7517. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether Vayudoot services have been discontinued at many air-strips in Gujarat in the recent past;

(b) if so, the reasons therefor,

(c) whether the State Government has offered to provide land for development and expansion of the air-strips as well as to share expenditure to be incurred thereon for resumption of these services,

(d) if so, the details thereof; and

(e) the decision taken in regard to the resumption of Vayudoot services from these air-strips in the State?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Yes, Sir. The services operated by Vayudoot to Gujarat from Bombay base were discontinued due to commercial and operational constraints, grounding of Avro fleet and shortage of aircraft capacity

(c) No, Sir

(d) Does not arise

(e) Vayudoot has no plans at present to resume operations from Bombay base.

Revival of Sick Companies

7518. SHRI SULTAN SALAUDDIN OWAISI . Will the Minister of FINANCE be pleased to state :

(a) whether the Board for Industrial and Financial Reconstruction has demanded the Government to vest it with power to direct financial institutions to provide funds to sick companies for their revival, and

(b) if so, the decision taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) No, Sir.

(b) Does not arise.